

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1045
ANSWERED ON:09.03.2005
INTEGRATED LAW FOR CHECKING QUALITY OF FOOD PRODUCTS
Yadav Shri Parasnath

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is contemplating to enact an integrated law to check the quality of food products ;and
- (b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a)&(b): A proposal for enacting an Integrated Food Law to do away with the multiplicity of food laws existing in the country is at present under consideration of a Group of Ministers (GOM) headed by the Hon`ble Minister of Agriculture (Shri Sharad Pawar). The Ministry of Food Processing Industries has prepared a draft Food Safety and Standards Bill and has circulated the same among all stake-holders for their comments.